

Seventeenth Loksabha

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Title: Regarding genuine needs of the differently-abled sports persons-laid.

DR. T. R. PAARIVENDHAR (PERAMBALUR): I would like to bring to the kind notice of the Government that there are many special schools running for differently-abled persons in our country. Many differently-abled sports persons are participating in state, national and international level sports and games. My request to the Union Government through you, Sir, is that in the Central Government Sports Quota Appointments, 1% of posts can be reserved for differently abled International and National Medal winners. Presently, differently abled persons are doing well at the International level games. This will be a great motivation to them.

There is a need of separate compartment in trains and adequate concession for travelling in flights along with the companion for the differently abled sports persons to participate in international sports tournaments like Special Olympics and Paralympics.

Already the Government of India is sponsoring the air tickets for the participants of Special Olympics, Paralympics, which includes Asian Games, Commonwealth games and World Championship. But not for the International events which are qualifier for the Paralympics. At least 50% concessions can be given for the eligible participants.

So, I urge upon the Union Ministry of Youth affairs and Sports to consider the genuine needs of the differently-abled sports persons.